State Governments/UTs for grant of Indian citizenship by registration and naturalization during last three years *i.e.* 01.01.2008 to 31.12.2010. Indian Citizenship was granted to 866 Pakistan nationals during this period.

World Bank funds for cyclone mitigation

1613. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether World Bank has agreed to fund a cyclone mitigation proposal of Government;
 - (b) if so, the salient features of the proposal; and
- (c) the steps taken by Government to enhance country's capacity to withstand cyclones and control the damage they cause every year in coastal regions especially in Odisha and Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

- (b) and (c) The total cost of the project is approximately Rs. 1496.71 crore of which Rs. 1198.44 crore will be provided by the World Bank as an Adaptable Programme Loan and the remaining amount of Rs. 298.27 crore will be contributed by the concerned State Governments of Andhra Pradesh and Odisha. NCRMP aims to minimize vulnerability of the people to cyclones and to develop disaster resilient infrastructure in harmony with the conservation of the coastal eco-system in the cyclone hazard prone States of India. The Project envisages to strengthen the structural and non-structural cyclone mitigation efforts to reduce the cyclone risk and vulnerability with the following principal components:—
 - (i) Last Mile Connectivity for dissemination of Cyclone warnings;
 - (ii) Structural and Non-Structural Measures. Structural measures such as multipurpose cyclone shelters, roads to habitation and cyclone shelters, bridges and Saline Embankments work. Non- structural measures such as Shelter Belt Plantation and Capacity building of the community;
 - (iii) Technical Assistance for Cyclone Hazard Risk Mitigation, Capacity Building and knowledge Creation; and
 - (iv) Project Management and Implementation Support.

Steps to ensure speedier trials in rape cases

1614. SHRI T.K. RANGARAJAN: Will the Minister of HOME AFFAIRS be pleased to state: